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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/204/2016

**NAME OF THE PETITIONER(S)** : Alagurajan

**NAME OF THE RESPONDENT(S)** : Cheran Hotels Private Limited and 8 Others

**UNDER SECTION** : 241/242

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1) R.Ramasamy &  
G.V.Mohan Kumar  
Counsel for Respondent No. 7 

2) Cibi Vishnu  
T.V.P. Sai Vihari  
Sandeep Kumar  
Counsel for Petitioner 

3) Kannan P.T.  
for Fox Mandel & Associates  
Counsel for Respondent  
No. 1-3, 8 and 9- 

**ORDER**

Shri T V P Sai Vihari, counsel for petitioner present. Shri P T Kannan, counsel for R1 to R3, R8 & R9 and Shri G V Mohan Kumar, counsel for R7 are present. R4 called absent. No representation. Counsel for petitioner sought further time for serving private notice to R5, R6, R10, R11 & R12 and file proof of the same by way of an affidavit. Time extended at request. Put up on 13.02.2017 at 10.30A.M.

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**